High Court of Judicature at Allahabad

PREVENTIVE AND REMEDIAL MEASURES FOR COMBATTING THE

IMPENDING THREAT OF CORONA VIRUS (COVID-19)

ADVISORY

The spread of Corona Virus (COVID-19) has created an unprecedented

situation. The Central Government as well as the State Government are taking

preventive action and relief measures for checking the spread of said virus.

One of the most important measure suggested by the World Health

Organization, Central Government and the State Government is of social

distancing.

In view of above, the undersigned has been directed by the Hon'ble

Court to advise all the Officers / Officials / Employees of High Court, Allahabad,

Lucknow Bench and the Courts subordinate to it to remain indoors as much as

possible on 22.03.2020 (Sunday).

Date: 21.03.2020

REGISTRAR GENERAL High Court of Judicature at Allahabad

Allahabad